

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.225/252/HDB/2017
NAME OF THE COMPANY	Q-Mart Retail Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Q-Mart Retail Ventures Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252


Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. NAGARAJ KUMAR	Advocate	+91630 33314	
V.J.V. Ramana	Advocate	98495 28740	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Nagaraj Kumar alongwith Shri VJV Ramana, Ld. Counsels for the Applicant. Due to paucity of time, post the case for final hearing on 21.03.2018.


Member (T)


Member (J)

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